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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

O.A.No.152/94

New Delhi this the 24th day of January, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)  
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Sh. Araf Ahmed,  
S/o Sh. Niyamat Ali,  
R/o C-96, Mukand Vihar,  
Krawal Nagar,  
Delhi.

Petitioner

(By advocate Sh. O.P. Khokha)

VERSUS

1. Secretary,  
Ministry of Communication,  
Dept. of Telecommunication,  
Sanchar Bhawan,  
New Delhi.

2. Director,  
Department of Telecommunication,  
Satellite Communication Project,  
50, Community Centre, Naraina,  
New Delhi-110 028.

Respondents

ORDER(ORAL)

delivered by Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)

The learned counsel states that he may be permitted to withdraw the present application with liberty to file a fresh application explaining the delay in filing of the present O.A. Permission is accorded. This application is dismissed.

(B.N. Dhoundiyal)

(S.K. Dhaon)

Member(A)

Vice-Chairman(J)

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